

OA 475/2011

20/2/12

name ms. Jayati Chakraborty

SC. m.s. Raudh, learned
Counsel for the respondents is
a registered list. Learned
Counsel for the applicant
S. A. Verma is present. A mail
is present.

list on 12/8/12.

J. Ch.

MCB

Q
⑦ 17-8-12. List on 12-10-12.

BOC

O.R.
Reply not filed
by counsel for
applicant against
preliminary objection
filed by counsel
for respondents.

O.A.No. 475/11.

✓ 12.10.2012 ✓

List revised. Nobody is present on behalf of the applicant nor the applicant is present in person. It appears that the applicant has lost interest in prosecuting this case. The O.A. is accordingly dismissed in default and for non-prosecution.

S.P.Singh
(S.P. Singh)
Member (A)

Girish/-

o/b
Copy of order
dated 12-10-12
Birbhum
17-10-12